## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.31/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Appukya Kundukan	Advocate. for Respondents	Africa
2.	Ajit Anekay Sayar Thakhae ilb Aurishyad	Lavocate for Petitioner	91

## COMMON ORDER TCP No. 31/397-398/CLB/MB/MAH/2014 CP No. 16/58/CLB/MB/MAH/2016

- The Learned Representatives of both the sides are present.
- 2. In Respect of C.P No. 16/2016 a Reply has been served to the Petitioner stated to be on 29.03.2017.
- In Respect of TC.P No. 31/2014 Arguments are in progress and partly heard.
- 4. Both the Petitions are now listed for Final Hearing on **01.05.2017**. Date is duly communicated to both the sides.

Dated: 31.03.2017

Sd/-M.K. Shrawat Member (Judicial)